being invited to set up washeries under 'Bulld-Own-Operate' Scheme.

#### Water Resources

- 4446. SHRI LOKANATH CHOUDHURY: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the total quantum of water resources created in Orissa during each of the last three years;
- (b) whether some of the projects have not utilised the created potentiality;
  - (c) if so, the details thereof; and
  - (d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU):

(a) Irrigation Potential Created through "Major and Medium" Projects and Minor Irrigation Schemes during the last three years in Orissa is as under:

	Irrigation Potential Created (In 000' hectares)
1992-93	
(Actual Achievements)	48.68
1993-94	
(Likely Achievements)	<b>5</b> 5.89
1994-95	
(Targets)	61.81

- (b) Yes, Sir.
- (c) At the end of 1994-95, the likely gap between Irrigation Potential Created and its utilisation is 242.50 thousand hectares.
- (d) Creation of potential and its utilisation is a continuous process. A lag of a few years between the introduction of irrigation and its full utilisation is unavoidable as it takes time for the farmers to construct the fields channels and to prepare the land for irrigated farming. Also the switch over from rainfed agriculture to irrigated agriculture involves a major change in agricultural techniques which farmers take time to master.

[Translation]

### Royality on Crude Oil

- 4447. SHRI MAHESH KANODIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
  - (a) whether the Union Government have received

any request from the Government of Gujarat regarding calculation of rate of royalty on raw material/crude oil and demanded that the minimum rate of royalty on crude oil should at least be 20 per cent;

- (b) if so, the action taken thereon,
- (c) whether the committee constituted by the Government to enquire into the rate of royalty on crude oil and natural gas has submitted its report;
- (d) if so, the details of recommendations made therein; and
- (e) the time by which the recommendations are likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA). (a) to (b). Based on the recommendations of the Committee, headed by Sh. V.B. Eswaran, the rate of royalty on crude oil was fixed @Rs. 481/- per metric tonne for the period 1.4.1990 to 31.3.1993. It was subsequently enhanced to Rs. 528/-per metric tonne.

Government of Gujarat have requested for further revision of the rate of royalty on crude oil for the period 1993-96. The rate of royalty for this period would be revised once the well-head price of oil for the block 1993-96 becomes available.

[English]

# Infrastructural Development

4448. SHRI K. PRADHANI : SHRI NURUL ISLAM :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) whether any steps have been taken by the Government in the field of infrastructure development like road, communication, rail network, etc. during the Eighth Five Year Plan; and
  - (b) If so, the details thereof, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b). Yes, Sir. One of the major objectives of the Eighth Five Year Plan Is to strenghthen the infrastructure in order to support the growth process on a sustainable basis. Number of steps have been taken in different infrastructure sectors to achieve this objective. The broad thrust of the steps taken is to make larger allocations for these sectors, improve efficiencies and adopting sound cost recovery policies, besides allowing privatisation in different areas.

Further, the budget for 1995-96 propose to allow five years tax holiday for any enterprise which builds, maintains and operates infrastructure facilities in the area of highways, expressways and new bridges, airports, ports and rapid mass transport systems, for the work which commence operation after 1st April, 1995. As the infrastructural sectors like. Railways, communications, etc. come under the Centre's purview, the investment in these sectors are made for the country as a whole. Since many of these projects involve more than one State, the break-up of investments according to State boundaries are not maintained.

#### Filme Telecast

4449. SHRI HARISH NARAYAN PRABHU ZANTYE: SHRI VIJAY NAVAL PATIL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) the number of films telecast on Doordarshan on National network during 1994-95 including the payment made against them;
- (b) the number of children films out of them telecast during the period; and
- (c) the total amount paid for telecasting of all categories of films during the said period?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (b). During the period, Doordarshan telecast 216 films on the National Network out of which 15 were children's films. An amount of Rs. 6,06,58, 570/- was paid for telecast of films on the national network.

# irrigation Projects

Written Answers

4450. DR. VASANT NIWRUTTI PAWAR: SHRI SURAJ BHANU SOLANKI : SHRI SURENDRA PAL PATHAK :

Will the Minister of WATER RESOURCES be pleased to state :

- (a) whether some of the irrigation projects are receiving assistance from World Bank and other foreign agencies:
  - (b) If so, the details thereof, State-Wise;
- (c) the amount of assistance received upto March, 31, 1995;
- (d) the time by which these projects are likely to be completed;
- (e) whether the World Bank has also agreed to provide assistance for some more projects; and
  - (f) if so, the details thereof, State-Wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

- (b) to (d) A Statement indicating the State-Wise details of ongoing foreign assisted irrigation projects, amount of assistance received upto 31st March, 1995 and their closing dates, is attached.
- (e) and (f). The National Hydrology Project (NHP) and Tamil Nadu Water Resources Consolidation Project (TNWRCP) are in advanced stage of consideration for world Bank assistance. Both the projects, after negotiations, are scheduled for launching in the current financial year. The NHP is a multi-State project with a probable loan assistance of US \$ 158.6 million from the World Bank. The TNWRCP will be limited to Tamil Nadu with a proposed credit of US \$ 282.9 million. Both the projects would be for a period of six years.

### STATEMENT

(Amt. in Million Donor Currency)

S. No.	Name of Project State  2 3  Upper Krishana Karnataka Irrigation Project (phase-II)	State	Donor Agency		Amt. of assistance available as on 31.3.1995	Date of Agreement	Credit closing Date		Utilisation as on 31 3 1995 (cumulative)	
1		4		5	6	7		8		
1.		World Bank	US\$	203.000	16.6.89	31.12.96	US\$	139 731		
2.	Mharashtra Composit Irrigation Project-III	Maharashtra	World Bank	US\$	128 819	05.12.85	30.6.96	US\$	128 18 <b>2</b>	
3.	Punjab Irrigation & Drainage Project	Punjab	World Bank	US\$	145.285	9.02.90	31 3 98	us\$	69 431	